

OFFICE OF THE DISTRICT JUDGE OF BANKURA

ORDER NO. 57 Dated: 23.03.2020

As directed by Hon'ble High Court, Calcutta, vide notification no.1490-RG dated 22.03.2020, the following arrangement has been made for the Staff to deal the extremely urgent matter in the Office of the District Judge, Bankura :

Sl. No.	Name of the Staff	Date of Duty
1.	Anup Kumar De Kartick Chandra Mondal Sougat Banerjee Arnab Palit Akshay Kumar Pal Gopal Chandra Chowni Mansa Karmakar Kaji Reja Sujay Lohar Arup Mondal (For filing purpose)	24.03.2020, 26.03.2020 & 30.03.2020
2.	Partha Sarathi Konar Partha Pratim Pathak Arindam Shannigrahi Anirban Chatterjee Amrit Mondal Amit Kumar Dhibar Debasish Marjit Giridhari Karmakar Dilip Bhakat (For filing purpose)	25.03.2020, 27.03.2020 & 31.03.2020

This Order will take immediate effect.

The earlier rotational order of the Judicial Staff issued on 18.03.2020 as per direction of the Hon'ble Court is kept in abeyance until further order.

Inform all concerned

Judge's Office Bankura

Dated, Bankura, the 23rd day of March, 2020.


District Judge, Bankura.
23.03.2020
District Judge
Bankura